

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).16335/2008

(From the judgment and order dated 03/07/2008 in WPC No. 10635/2003 of The
HIGH COURT OF ORISSA AT CUTTACK)

SANJAY RANJAN BOHIDAR & ORS. Petitioner(s)

VERSUS

STATE OF ORISSA & ORS. Respondent(s)

(With application for permission to file additional documents, prayer for
interim relief and office report)

WITH W.P(C) NO. 479 of 2003

[ORISSA JUDICIAL OFFICERS ASSON. & ANR. V. SECRETARY, DEPARTMENT OF LAW &
ORS.]

(With application for stay, intervention and office report)
[FOR FINAL DISPOSAL]

Date: 22/11/2012 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE H.L. GOKHALE

For Petitioner(s)

In SLP Mr. R. Santhanakrishnan, Adv.
Mr. P.K. Pandey, Adv.
Mr. C.S.N. Mohan Rao, Adv.

In WP Mr. A.T.M. Sampath, Adv.

For Applicant (s) Ms. Hemantika Wahi, Adv.
Ms. Jesal, Adv.
Ms. Nandini Gupta, Adv.

For Respondent(s)
in SLP

For RR No. 2 Mr. Sibor Sankar Mishra, Adv.

For RR No. 1 & 3 Mr. Radha Shyam Jena, Adv.

For RR No. 4 Mr. Ashok Panigrahi, Adv.
Mr. Surajit Bhaduri, Adv.

For RR No. 7 Mr. Tejaswi Kumar Pradhan, Adv.

...2/-

For RR No. 6 Mr. K.L. Janjani, Adv.

Ms. Rachana Srivastava, Adv.

IN WP

For RR NO. 1 Mr. Suresh Chandra Tripathy, Adv.

For RR No. 2 Mr. Sibor Sankar Mishra, Adv.

For RR Nos. 3 & 4 Mr. Radha Shyam Jena, Adv.

For RR Nos. 6 & 10 Mr. Shiv Sagar Tiwari, Adv.

